

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P.No.744/2015
in
O.A.No.3669/2015**

This the 12th day of February, 2016

**Hon'ble Mr.Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sh. Digambar Singh
(Aged about 46 years)
S/o late Sh. Veer Pal Singh,
Working as Warden in Central Jail,Tihar,
R/o RZ A-93, Pocket-I, Sitapuri,
New Delhi-110045. ... Applicant

(By Advocate: None)

Versus

Sh. Alok Verma,
D.G. (P)Prisons Hqrs.,mI0
Near Lajwanti Garden Chowk,
New Delhi-110064. ... Respondent

(By Advocate: Shri Vijay Pandita)

ORDER(ORAL)

By Hon'ble Shir Raj Vir Sharma, M(J)

Neither applicant nor his counsel is present. However, learned counsel for the respondents produced a copy of order No.f.9/133/2015/HG /589-590 dated 05.02.2016. We have

perused it. On perusal it reveals that the respondents have complied with the order of this Tribunal dated 27.10.2015 passed in OA-3669/2015.

2. In view of above, CP is disposed of. Notice issued to the respondent is discharged.

(K.N.Shrivastava)
Member(A)

(Raj Vir Sharma)
Member(J)

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